

**HIGH COURT FOR THE STATE OF TELANGANA : HYDERABAD****NOTIFICATION**

Date:26-04-2024

**REF:-**High Court's Notification No.593/2024-RC, dated 21-03-2024, calling applications from the eligible candidates for appointment to one post each of Editor, Deputy Editor and Reporter, in the Indian Law Reports and Translation Wing of the High Court for the State of Telangana.

It is to inform that, in response to the Notification cited, applications received till the due date i.e., 30-03-2024, and the High Court considering the same, approved the post wise lists of eligible candidates as shown below:

**Eligible candidates for the post of Editor**

<b>Sl.No.</b>	<b>Name of the Applicant</b>
1.	Sri T. Muralidhar
2.	Sri Vishnu Prasad Reddy Damegunta

**Eligible candidates for the post of Deputy Editor**

<b>Sl.No.</b>	<b>Name of the Applicant</b>
1.	Sri T. Muralidhar
2.	S.V.V.Natha Reddy (S. Veda Vidyanatha Reddy)
3.	Sri Vishnu Prasad Reddy Damegunta

**Eligible candidate for the post of Reporter**

<b>Name of the Applicant</b>
K. Naga Raja Rao

The aforesaid eligible candidates for the posts of Editor, Deputy Editor and Reporter, are requested to attend the Interactive Sessions to be conducted on 29-04-2024 (Monday) in the Full Court meeting hall, 3rd floor, Main building, High Court for the State of Telangana, Hyderabad-500066, Telangana, along with their concerned Journals and Publications, etc.

They are further requested to attend the Interactive Sessions well in advance, i.e., at 4.30 p.m. on the said date, for completing the relevant formalities.

It is further informed that, the candidature of the following applicants for the posts of Editor and Deputy Editor, is rejected in view of their ineligibility as shown against their names.

### **In-eligible candidates for the post of Editor**

<b>Sl.No.</b>	<b>Name of the Applicant</b>	<b>Reason for ineligibility</b>
1.	Sri Pallikonda Raju	Not worked as Regular District Judge
2.	Dr. Sri C. Vidyadhar Bhatt	As he was retired as Registrar of the High Court, not the retired District Judge, as prescribed in the Recruitment Notification.
3.	Smt. G. Bhuuvaneswari	As she was former Adhoc Fast Track Court District Judge, not the retired regular District Judge, as prescribed in the Recruitment Notification.
4.	Dr. Smt. Thota Padma	As she was former Adhoc Fast Track Court District Judge, not the retired regular District Judge, as prescribed in the Recruitment Notification.
5.	Sri Kandelli Bhishma Gangeyudu	As he was former Adhoc Fast Track Court District Judge, not the retired regular District Judge, as prescribed in the Recruitment Notification.
6.	Sri V. Raghunath Rao	As he crossed the upper age limit of 70 years , as prescribed in the Recruitment Notification.

### In-eligible candidates for the post of Deputy Editor

Sl.No.	Name of the Applicant	Reason for ineligibility
1.	Sri Pallikonda Raju	Not worked as Regular District Judge
2.	Smt. G. Bhuvanewari	As she was former Adhoc Fast Track Court District Judge, not the retired regular District Judge, as prescribed in the Recruitment Notification.
3.	Sri Kandelli Bhishma Gangeyudu	As he was former Adhoc Fast Track Court District Judge, not the retired regular District Judge, as prescribed in the Recruitment Notification.
4.	Sri V. Raghunath Rao	As he crossed the upper age limit of 70 years , as prescribed in the Recruitment Notification.

*(Handwritten signature)*

20/4/2024

**Registrar (Judicial-I)**  
**F.A.C.Registrar (Recruitment)**